(c) Does not arise.

(d) The proposal was found deficient and hence could not be considered for Central assistance.

# Delhi Public Library, Delhi

2969. SHRI SURENDRA PAL PATHAK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem caption "Delhi Public Library Ki Aik Bhi Shakha Nahi Khuli Puchis Salon Mei" appearing in :Jan Satta", New Delhi dated 23 january, 1993;

(b) if so, the facts in this regard; and

(c) the steps proposed to be taken for expansion of the library?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT DEPARTMENT OF EDUCA-TION AND DEPARTMENT OF CULTURE (KUMARI SELJA) (a) Yes, Sir.

(b) In the last 25 years there has been a substantial increase in the Library services as well as the books collection. The increase in the number of service points is 108% i.e. from 88 service points including 53 mobile service points in 1967-68 to 183 service points including 83 mobile service points till date. The number of books during this period have increased by 175% i.e. from approximately 4 lakhs in 1967 -68 to approximately 11 lakhs till date.

(c) During the VIIIth Plan period the Delhi Public Library has proposed expansion of its programmes and activities. It is proposed to open new branches, equip the library with modem in infrastructural facilities like computerisation, micro filming, micro fische, talking book for visually handicapped etc. and to construct new buildings. A sum of Rs. 150 lakhs has been earmarked for the developmental activities of the library during the VIIIth Plan Period.

### Fly-Over at Jalpaiguri

[English]

2970. SHRI JITENDRA NATH DAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways has any plan to construct a fly-over in Jalpaiguri Railway station, N.F. Railway;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) No, Sir.

(b) Does not arise.

(c) No such proposal has been received from the State Government.

#### Physiotherapists in Moradabad

2971. SHRI SANAT KUMAR MANDAL: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 1931 on July 7, 1992 and state:

(a) the action taken so far regarding the appointment of Physiofherapist in the Railway Hospital, Moradabao, and

(b) the time by which the post is likely to be filled?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA): (a) On receiving a panel of one person from Railway Recruitment Board, Allahabad, appointment letter was sent to Shri Siman Theman but he did not report despite a registered AD reminder. A fresh indent has been placed with Railway Recruitment Board, Allahabad on 21.1 193.

(b) As soon as the Railway Recruit-

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ment Board completes the process of selection.

# Indo-Swiss Collaboration in Agricultural Sector

2972. SHRI M.V.V.S. MURTHY : Wil the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have launched any project in the Agricultural Sector in collaboration with Switzerland; and

(b) if so, the details thereof indicating the total cost of each project?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

#### Salary to Migrant Teachers of J & K

2973. SHRI GEORGE FERNANDES: SHRI MANORANJAN BHAKTA:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether several Government aided schools of Kashmir have denied the salary and to dues to their migrant teachers in Jammu;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to follow uniform policy in this regard and settle the dues of migrant teachers of Kashmir?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT DEPARTMENT OF EDU-CATION AND DEPARTMENT OF CUL-TURE (KUMARI SELJA):(a) to (c). As per information received from the Government

of Jammu & Kashmir, it had accorded due

priority to deployment of migrant teachers. All the migrant school teachers who have been adjusted in the camp schools at Jammu, Schools of Ladakh, Audit Literacy Programme and in the Cell set up to cater to the needs of migrant families were treated to be on duty. The migrant school teachers who could not be adjusted, were treated as on leave of special nature.

There has been resistance on the part of migrant school teachers against these redeployment arrangements which has caused difficulties for the teachers themselves.

# Food Subsidy to J & K

2974. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Will the Minister of FOOD be pleased to state:

(a) whether subsidy is being given on food and other allied items to J & K; and

(b) the details of such subsidy paid to the State during the last three years, itemwise?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) and (b). While Government of India does not pay/give any subsidy on foodgrains directly to the States, subsidised foodgrains are supplied by the Food Corporation of India at uniform price (ex-FCI Godown) throughout the country for distribution under P.D.S., I.T.D.P. etc.

### Animals and Birds in Delhi Zoo

2975. SHRI MANORANJAN BHAKTA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the comparative figures of different species of animals and birds in Delhi Zoo a during 1990, 1991 and 1992;